

State Governments/State Government functionaries have proposed the opening of new Kendriya Vidyalayas in their States :

- (1) Assam
- (2) Bihar
- (3) Himachal Pradesh
- (4) Kerala
- (5) Meghalaya
- (6) Madhya Pradesh
- (7) Orissa
- (8) Rajasthan
- (9) Uttar Pradesh

SHRI K. D. SULTANPURI : I would like to know from the hon. Minister the time by which this demand would be met.

SHRI K. C. PANT : The demand is enormous, both from the civil sector and the defence sector as also from the project sector. The demand for Central Schools goes on increasing, but we do not have funds to meet the entire demand.

SHRI K. D. SULTANPURI : There has been very little expansion of education in the hill areas and, as such, whenever there is any interview, our children trail behind. I would like to know from the hon. Minister whether Government propose to open Central Schools in Himachal Pradesh, and the hill areas of Uttar Pradesh, Nagaland and Mizoram.

SHRI K. C. PANT : Naturally, I have sympathy with the hill areas, but the scheme of Central Schools is meant for the wards of the Central Government employees and the question of general education should not be linked with it. It has a specific purpose.

WRITTEN ANSWERS TO QUESTIONS

[English]

Gauhati Inland Container Depot

*46. SHRI ANANDA PATHAK : Will the Minister of Railways be pleased to state :

(a) by what time the Gauhati Inland Container Depot will start functioning ;

(b) whether the Railways Department and the tea industry have reached an agreement for the successful commissioning of the said Inland Container Depot; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The Inland Container Depot at Amingaon Gauhati is likely to be commissioned this year.

(b) and (c) No formal agreement is entered into between the Railways and the users of the Inland Container Depot. However, the process of consultation between the Railways and the representatives of various interests like the tea trade, Tea Association of India, State Government of Assam, Customs, Port etc has already been completed and their points of view taken into consideration.

Sinking of Dredger at Paradip Port

*47. SHRI GIRIDHAR GOMANGO : SHRI CHINTAMANI JENA : Will the Minister of SHIPPING & TRANSPORT be pleased to state :

(a) whether due to sinking of the dredger at Paradip Port, the future development of this port became uncertain;

(b) if so, the measures taken so far by his Ministry to avoid the uncertainty mainly because of this incident;

(c) whether any enquiry has been conducted to find out the causes in this regard;

(d) if so, the details thereof; and

(e) the steps being taken to clear the entrance channel and maintain dredging of the port ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Does not arise.

(c) Yes, A preliminary enquiry has been ordered by the Director General

(Shipping) under the Merchant Shipping Act, 1958.

(d) The report is awaited.

(e) Entrance channel to Port was not blocked by the sunken Dredger. Channel is clear for navigation. Dredging Corporation of India have deployed another dredger at Paradip.

Posting of Working Women

*48. SHRIMATI GEETA MUKHERJEE: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether she is aware that after a recommendation of the National Committee on International Women's Year, in 1976 regarding the necessity of posting government employee, husband and wife team, together Circular No. 3-265/75-WW dated 28 February, 1976 was issued by the Department of Social Welfare to all Ministries of the Government of India, asking them to make all possible efforts to post husband and wife team together;

(b) whether she is also aware that this Circular now has become almost a dead letter and sympathetic consideration is often not given to the applicants in their postings;

(c) whether it is a fact that a large number of women employees are put to great difficulty and are even forced to resign after marriage and child-births became their husbands are posted at other stations; and

(d) if so, whether her Ministry propose to issue a fresh Circular in this regard and monitor the implementation of the same with the other departments ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDU LAL CHANDRAKAR) : (a) Yes, Sir.

(b) No, Sir.

(c) No specific cases of resignation have come to the notice of this Ministry. However, requests for assistance are occasionally received from husbands/wives for posting of husband-wife team at the same station.

(d) The matter is under consideration.

Foreign Shipping Companies Affecting Indian Trade by Charging Less and Carrying More from Indian Ports

*49. SHRI BANWARI LAL PUROHIT: SHRI SRI HARI RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Foreign Shipping units charge less, carry more" appearing in the Hindustan Times dated 20 June, 1985;

(b) if so, whether it is a fact that due to foreign shipping companies charging less and lifting sizeable cargo from Indian ports, a deep dent has been made in our sea borne trade;

(c) the details of the foreign shipping companies which are charging less and lifting sizeable cargo;

(d) whether Government propose to review the position keeping in view the trend of foreign shipping companies; and

(e) if not, the reasons therefor ?

THE MINISTER 'OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes Sir,

(b) The share of the Indian Lines in the overall import export trade of the country during the years 1980-81 to 1983-84 was as follows :

Year	Total sea borne imports and exports.	Exports and imports carried by Indian vessels. (in million tonnes)	Percentage of cargo carried by Indian vessels to total cargo.
1980-81	74.93	24.21	32.30
1981-82	77.36	24.27	31.37
1982-83	77.76	32.24	41.46
1983-84	75.79	30.96	40.85

There was a marginal decrease in the share of Indian flag vessels during 1983-84